

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 192 of 2017**

**Dated: 21<sup>st</sup> November, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Meghalaya Power Distribution Corporation Ltd.**

**.... Appellant(s)**

**Vs.**

**Meghalaya State Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Mr. Raunak Jain  
Mr. Vishvendra Tomar

*h/f* Mr. Buddy A. Ranganadhan for R-1

Ms. Ritika Singhal for R-2

**ORDER**

List the matter on **22.11.2017.**

**(S.D. Dubey)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/ss*